

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008/3707/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Deputy Registrar (Admn.),
Gauhati High Court,
Itanagar Permanent Bench,
Arunachal Pradesh.

Dated Guwahati, 20th April, 2024.

Sub:- **Casual leave.**

Ref:- No.HC(IB)-VIG/01/2024/125-27 Dated 09.02.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Damge Niri, i/c District & Sessions Judge, Ziro, Arunachal Pradesh has been granted **casual leave on 13.02.2024, along with station leave permission from 10.02.2024 to 16.02.2024.** A senior Judicial Officer available at the station shall be in-charge of his Court and Office in his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008/3708-3709/A, dated , 20-04-2024

Copy to:

1. Shri Damge Niri, i/c District & Sessions Judge, Ziro, Arunachal Pradesh.

✓ 2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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